ITEM NO.34 REGISTRAR COURT. 1 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. ANJU BAJAJ CHANDNA

Criminal Appeal No(s). 974/2022

SACHIN **Appellant(s)**

VERSUS

THE STATE OF UTTAR PRADESH **Respondent(s)**

Date : 27-09-2022 This appeal was called on for hearing today.

For Appellant(s)
Mr. Ajit Pandey, Adv.
Mr. Danish Zubair Khan, AOR

For Respondent(s)
Mr. Sarvesh Singh Baghel, AOR
Mr. Akshay Saxena, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court as well as Trial Court.

Parties may file additional documents, if any.

List on 15.11.2022.

ANJU BAJAJ CHANDNA
Registrar

Signature Not Verified
Digitally signed by NEETU KHANDURIA
Date: 2022.09.28 17:29:25 IST
Reason: